The Government of Bihar has been requested to clarify its position in respect of Rs. 265.29 lakhs which is reported to have been misutilised. Further action in the matter will be taken in the light of Bihar Government's Comments.

Programme of Co-operative Industrialisation

*461. SHRIMATI USHA CHOU-DHARY :

SHRI V. FULSIRAM:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether Government have formulated programme of co-operative industrialisation to usher "brown revolution" by absorbing surpluses in agriculture and allied fields; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) and (b) The Ministry of Food Processing Industries is preparing a programme for better utilisation of agrieultural produce.

Grants to Associations in Kendriya Vidyalaya Sangathan

*462. DR. SUDHIR ROY : Will the Minister of HUMAN RESOURCE DEVE-LOPMENT be pleased to state :

(a) whether de-jure recognised associations and staff side members of the Council under the Joint Consultative Machinery Scheme of Kendriya Vidyalaya Sangathan are sanctioned any recurring, non-recurring grants on the pattern of grants to the recognised associations of Central Government employees;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) to (c) In the Central Government grant-in-aid is paid to the staff side secretariat of the National Council. No grant is sanctioned to the individual recognised Association.

In the Kendriya Vidyalaya Sangathan, the Joint Consultative Machinery scheme has been recently introduced and preliminary meetings have been held to finalise the procedure. Sanction of Facilities to the staff side secretariat and the individual recognised associations on the pattern followed in the government will be considered in due course.

Setting up of Mineral Based Industries in Orissa

*462-A SHRI NITYANANDA MISRA: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether minerals are found in abundance in Orissa but the districts producing them are industrially backward;

(b) if so, whether it is proposed to conduct a survey of the industrially backward districts with a view to set up more mineral based industries there;

(c) the assistance already given to Orissa to set up mineral based industries; and

(d) whether it has been fully utilised in the State ?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR) : (a) to (d) A number of important minerals are found in districts of Sundergarh Keonjhar, Mayurbhanj, Cuttack, Dhenkanal Sambalpur, Koraput, Kalahandi, Bolangir, Phulbani and Ganjam districts of Orissa. Out of these Bolangir and Phulbani are no industry districts Besides Balasore which does not have much minerals also a no industry district. Further. Kalahandi. Mayurbhapj, Dhenkanal (except Talcher Block). Keonihar and Koraput districts have been identified as industrially backward.

2. Systematic survey is being conducted in all the districts of Orissa by Geological Survey of India and the State Directorate of Mining and Geology for location and assessment of mineral deposits. In recent years such survey has led to the discovery of Panchpatmali Bauxite deposit in Koraput district which is one of the biggest in Asia.

3. After Independence important mineral-based industries which have been set up in Orissa are the following :

DISTRICT	INDUSTRY
Sundergarh	1) Rourkeia Steel Plant.
	2) Cement Plant of Orissa Cement Limited at Rajgarpur.
	 Refractory Plant of Orissa Cement Limited at Rajgangpur.
	 Refractory Plant of Orissa Industries Ltd. at Latkata.
	5) A number of Mini-Cement Plants around
	Rourkela at Rajgangpur.
Keonjhar	1) Ferro-manganese Plants of TISCO at Joda.
	2) Pig Iron Plant of IDC of Orissa at Barbil.
	3) Sponge Iron Plant OSIL at Palaspanga
	4) Sponge Iron Plant of IPITATA at Bileipada.
	5) Charge Chrome Plant of OMC Alloys at Bamnipal.
Cuttack	1) Ferro-Chrome Plant of IDC of Orissa at Jaipur Road.
	 Low Carbon Ferro Alloys Plant of Eastern Metals and Ferro Alloys at Haridaspur.
	 Fertilizers Plant at Paradip (based on imported Phosphatic ore.)
Dhenkanal	 Fertilizers Plant of FCI at Talcher (coal based)
	2) Aluminium Smelter of NALCO at Angul.
	3) Refractory Plant of IPIBEL at Dhenkanal.
	 A.C. Sheets and Ridges of Utkal Asbestos Ltd. at Dhenkanal.
	5) Sodium dichromatic and Sodium Sulphate of ORICHEM Ltd. at Talcher.
Sambalpur	1) Cement Plant of IDC Orissa at Baragarh.
	2) Aluminum Plant of INDAL at Hirakud.
	3) Refractory Plant of BRL at Belpabar
	4) Graphite crucible plant at Sambalpur.

Balasore	 Calcium Silicide plant of Ispat Alloys Ltd. at Balgopalpur.
Ganjam	 Orissa Sands Complex of Indian Rare Earths Ltd. at Gopalpur.
Koraput	1) Ferro Silicon and Ferro Alloys Plants of IMFA at Theruvelli.
	2) Alumina Plant of NALCO at Damanjodi
Puri	 Refractory Plant at Mancheswar (Bhuba- neswar) of Orissa Refractories and Ceramic Ltd.
Bolangir	1) Graphite Crucible plant at Titlagarh.
Mayurbhanj	1) Ferro Alloys Plant at Rairangpur.

4. One of the obstacles towards the rapid industrialisation in Orissa is the absence of adequate infrastructural facilities. To assist the State Government to undertake infrastructural development in three approved growth centres of Balasore, Manmunda in Phulbani district and Bolangir, the Central Government have released Rs. 100 Lakhs, Rs. 50 Lakhs and Rs. 50 Lakhs respectively.

5. Entrepreneurs setting up industries in Palasore, Bolangir and Phulbani districts are also eligible to Central Investment Subsidy at the rate of 25% subject to maximum of Rs. 25 lakhs. In Kalahandi, Mayurbhanj, Dhenkanal, and Koraput districts the eligibility is 15% Central Investment Subsidy subject to maximum of Rs. 15 lakhs. Since the inception of the Scheme in 1971 upto 1987-88 an amount of Rs. 14 crores 19 lakhs has been reimbursed by Central Govt. to the Government of Orissa towards subsidy for various types of industries. During the year 1988-89) upto 31 7.88) an amount of Rs. 95 lakhs has also been teimbursed to Government of Orissa.

[Translation]

Sale of Application forms of Indira Gandhi National Open University

*463. SHRIMATI MANORAMA SINGH :

SHRI SARFARAZ AHMAD :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state ; (a) whether the Indira Gandhi National Open University is providing all kinds of publicity material and details of various courses alongwith application forms to the candidates without charging any cost ;

(b) whether the University has received some such form also which bear price tag on them;

(c) if so, whether some individuals ³ have been printing and selling these forms without any permission from the University;

(d) if so, whether Government have taken steps to trace out such people and take necessary action against them; and

(e) if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes Sir. The application forms and information material on courses are supplied free of cost by the University.

(b) and (c) Yes, Sir.

(d) and (e) When this fact came to the notice of the University, a press note was issued advising prospective students that application forms are available free of cost at the Head office or Regional and Study Centres of the University and that they should not purchase priced application forms.